

4.	Traffic Education Trust	8500000
5.	Ahmedabad Janmarg Ltd.	5000000
6.	Government Primary School in Village Mater in Amod Taluka (Distt. Bharuch) in Ankleshwar	4587000
7.	Ahmedabad Municipal Corporation	4466722
8.	Mehsana General Hospital	4250000
9.	Central electronics Limited	3987487
10.	SBI ONGC BR	2041550

Fratricidal incidents in the armed forces

2439. SHRI B.K. HARIPRASAD:

SHRI D.P. TRIPATHI:

Will the Minister of DEFENCE be pleased to state:

(a) whether incidents of fratricide have increased in the Armed Forces due to stress level specially in Army;

(b) if so, the details thereof along with the reasons therefor during each of the last three years and the current year, Service-wise;

(c) whether Government is taking steps to spread awareness among defence personnel and their families about various psycho-social issues that affect their mental health resulting in their violent behaviour;

(d) if so, the details thereof along with the funds allocated and released for the purpose during the said period; and

(e) the effective measures taken / being taken by Government to address the issue?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) Number of fratricide cases in Armed Forces during the last three years and the current year is as under:

Year	Army	Navy	Air Force
2012	1	Nil	Nil
2013	3	Nil	Nil
2014	7	Nil	1
2015 (upto 30.7.2015)			

The possible causative factors for committing fratricide are as under:

- (i) Stress
- (ii) Personal problems
- (iii) Financial problems.

(c) to (e) Government has taken several steps various measures to spread awareness about psycho-social issues and to prevent incidents of fratricide which include psychological counselling by psychological counsellors, conduct of workshops on mental health, conduct of yoga and meditation as part of unit routine, establishing a grievance redressal mechanism, improvement in living and working conditions through provision of better infrastructure and facilities, additional family accommodation, facilities for movement of troops from border areas and liberalized leave policy. These measures are taken within the existing resources and manpower of the armed forces.

Piling up of military cases in civil courts

2440. SHRI VIJAY GOEL: Will the Minister of DEFENCE be pleased to state:

(a) whether the number of cases involving military matters have been piling up in civil courts, if so, the details thereof and the reasons therefor; and

(b) whether Government has constituted any committee to look into these complaints, if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) Cases are filed in various Civil Courts including Armed Forces Tribunal from time to time on service matters including promotions, pension etc. However, the information regarding number of such cases is not maintained centrally.

(b) A Committee headed by a retired Lieutenant General has been constituted to examine the cases relating to service matters, including pension, pending in various Courts and Tribunals and suggest institutional mechanism for redressal of such grievances.

Killing of BSF jawan by Pakistani troops

2441. SHRI T. RATHINAVEL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Pakistani troops fired at a forward border post in North Kashmir on 9 July, 2015 killing a BSF jawan;

(b) whether it is also a fact that this is the second killing by Pakistani troops involving BSF jawans; and